

RAJASTHAN HIGH COURT, JODHPURSTANDING ORDER

No. 04/S.O./2014

Date : 19.07.2014

In exercise of powers conferred under Rule 21(1) of the Rules of High Court of Judicature for Rajasthan, 1952, I hereby nominate Hon'ble Mr. Justice Ajay Rastogi to be the Administrative Judge with immediate effect. He shall dispose of the administrative business in accordance with Standing Order No. 09/S.O./2013 dated 01.10.2013.

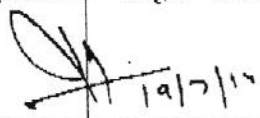
Sd/-  
CHIEF JUSTICE

No. PA/RG/AJ/2001/494

Date: 19.07.2014

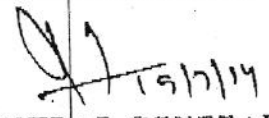
Copy forwarded to the following for information :-

1. The Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Class.)/(Exam.) / O.S.D., Rajasthan High Court, Jodhpur
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/ (Writs)/ (Class.), Rajasthan High Court Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All A.O.J. of Administrative Sections, Rajasthan High Court, Jodhpur.
7. A.O.J. (Classification) (Web Site), Rajasthan High Court, Jodhpur, Jaipur Bench, Jaipur.

  
REGISTRAR GENERAL

Copy also to :-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. The Private Secretary to Hon'ble Mr. Justice Ajay Rastogi, along with copy of Standing Order No.09/S.O./2013 dated 01.10.2013.
3. All Private Secretaries to Hon'ble Judges.

  
REGISTRAR GENERAL